

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 25th June, 2024

No. HC.V- 64/ 2023 / 538 /Estt. ### In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following Grade IV staff of the Registry of the Gauhati High Court with effect from the dates shown against their names.

Sl. No.	NAMES AND DESIGNATION OF INCUMBENTS	DATE OF CONFIRMATION
1.	Shri Anil Khanal, Court Attendant	01.09.2019
2.	Shri Kishor Nath, Court Attendant	01.09.2019
3.	Smt. Sumitra Das, Court Attendant	01.09.2019
4.	Shri Udhab Kalita, Court Attendant	01.09.2019
5.	Shri Tapan Kalita, Court Attendant	01.09.2019
6.	Shri Tulumani Talukdar, Court Attendant	01.09.2019
7.	Shri Hemanta Bhattarai, Court Attendant	01.09.2019
8.	Shri Arif Ahmed, Court Attendant	01.09.2019
9.	Shri Dipak Boro, Court Attendant	01.09.2019
10.	Shri Rajib Kumar Sahani, Court Attendant	01.09.2019
11.	Smt. Sajida Begum, Court Attendant	01.09.2019
12.	Shri Nipan Kalita, Court Attendant	01.09.2019
13.	Shri Keshab Kalita, Court Attendant	01.09.2019

By order

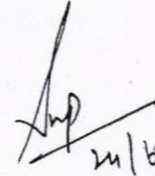
Sd/-Sri Sunil Kumar Poddar
REGISTRAR GENERAL

No. HC.V- 64/ 2023 / 538^A /Estt.
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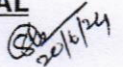
Dated: 25-06-2024

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati- 6 for necessary action.

5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati- 6 for necessary action.
6. The Director of Accounts and Treasuries, Dispur, Guwahati, Assam for necessary action.
7. The Joint Registrar,....., Gauhati High Court, Guwahati.
8. The Deputy Registrar,....., Gauhati High Court, Guwahati.
9. The Assistant Registrar,....., Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup Treasury, Guwahati for necessary action.
13. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload it in the official website of the Gauhati High Court.
14. The Finance and Accounts Officer, Gauhati High Court, Guwahati.
15. The Administrative Officers (Judicial) (.....), Gauhati High Court, Guwahati.
16. The Administrative Officers (Judicial), Accounts Section, Gauhati High Court, Guwahati (with a direction to make necessary endorsements in the Service Books).
17. The Court Officer No. I/II, Gauhati High Court, Guwahati.
18. CA to Registrar General, Gauhati High Court, Guwahati.
19. All persons concerned.
20. Personal file.


24/6/2024

REGISTRAR GENERAL


24/6/24